

File No. 10/QA/State Lab Upgradation/Tender/FSSAI/2016
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 20th Oct, 2017

To,

M/s Perkin Elmer(India) Pvt. Ltd.

M/s Agilent Technologies India Pvt. Ltd

M/s Thermofisher Scientific India Pvt. Ltd.

SUBJECT : RATE CONTRACT FOR SUPPLY OF ICP-MS EQUIPMENT TO
FSSAI/STATE/UTs LABORATORIES-REG.

- Ref (i) : M/s Perkin Elmer(India) Pvt. Ltd. letter No. Nil dated 13.10.2017
(ii) M/s Agilent Technologies India Pvt. Ltd letter No. ATI/ND/2017-18/1 dated 26.09.2017
(iii) M/s Thermofisher Scientific India Pvt. Ltd. letter No. L/2017/CMDN/FSSAI/200917 dated 20.09.2017

Sir/Madam,

I am directed to refer to the letters under reference conveying unconditional acceptance to the following terms and conditions by the respective Supplier and empanel them for supply of Inductively Coupled Plasma Mass Spectrometer (ICP-MS) to FSSAI/States/UTs Laboratories.

2. The scope of the work is divided into following components:
- a) Providing, Installing and commissioning Testing of the equipment Inductively Coupled Plasma Mass Spectrometer (ICP-MS) along with all accessories and sample preparation facility as per tender document.
 - b) Provision of Manpower.
 - c) Operation and maintenance of equipment during the contract period.

3. **Equipment to be provided:**

Thermofisher Scientific India Pvt. Ltd.	Perkin Elmer(India) Pvt. Ltd.	Agilent technologies India Pvt. Ltd.
iCAP RQ(C2) ICP-MS	Nexion 350xx ICP-MS dual channel	Agilent 7800 ICPMS System

Note 1: In case, the supplier offers higher version of the quoted model at the Rate Contract price, the States/UTs are free to choose the same subject to vetting of Purchase Order from FSSAI.

4. **Cost of Equipment, Manpower and CAMC:**

Cost of Equipments mentioned at para 3 along with all accessories, consumables, CRM etc. and 02 years warranty		1,31,66,993.00
Cost of 1 st year manpower	3,01,000.00	24,05,000.00
Cost of 2 nd year manpower	3,15,500.00	
Cost of 3 rd year manpower	3,28,025.00	
Cost of 4 th year manpower	3,42,025.00	
Cost of 5 th year manpower	3,59,050.00	
Cost of 6 th year manpower	3,74,000.00	
Cost of 7 th year manpower	3,85,400.00	
Cost of CAMC for 1 st year	4,21,464.00	24,70,505.00
Cost of CAMC for 2 nd year	4,51,162.00	
Cost of CAMC for 3 rd year	4,82,743.00	
Cost of CAMC for 4 th year	5,31,017.00	
Cost of CAMC for 5 th year	5,84,119.00	
Total Cost		1,80,42,498.00

Cost of equipment/Manpower/ CAMC are exclusive of any taxes and duties FOR destination anywhere in India. Prices are valid for two years from the date of Rate Contract. Custom Duty Exemption document, if any, shall be provided by respective States/UTs FDA/Lab, to the supplier. The above cost includes all the accessories, consumables, equipments for sample preparation, CRM etc., quoted by the respective suppliers in their financial bid.

5. **Manpower to be provided:**

(a) The supplier will have to provide full time one trained personnel for seven years who will be responsible for the working of the instrument i.e. sample preparation, method validation, operation of instrument and data interpretation. The personnel will not claim to be an employee of FSSAI/ state Laboratory. The person will work under the supervision of state laboratory head and carry out the required analysis of various samples received in the lab. He will also be responsible for providing training on the instrument to the laboratory staff.

(i) **Training Schedule :**

(a) Number of persons to be Trained: minimum 02 persons per AMC year

(b) Duration of Training:
Basic Training – minimum of 01 week

Advanced Training including Troubleshooting – minimum of 03 days

(b) The supplier will have to maintain backup of the manpower supplied in case of prolonged leave or any unforeseen circumstances.

(c) In case the person provided by the supplier is found to be involved in any unlawful activity, the supplier will be liable to remove him immediately and provide a replacement. The decision of the FSSAI/state food lab would be final and binding to the supplier in this regard.

6. **Order to be placed:**

Sl. No.	Name of supplier	Order to be placed to	Contact No. and E-mail ID
1.	Perkin Elmer(India) Pvt. Ltd.	C/o DHL Logistics Pvt. Ltd., Bommanahalli CMC HSR Layout, Sector-II, No.55/10, Harlukunte Village, Bangalore-560102	Phone: 011-45006600 E-mail: ashish.mishra@perkinelmer.com
2.	M/s Agilent Technologies India Pvt. Ltd.	Block C, RMZ Centennial, Plot Nos. 8A, 8B, 8C & 8D, Doddanakundi Industrial Area, ITPL Road, Mahadevepura Post, Bangalore-560048	Phone: 011-46237100 E-mail : piyush.shukla@agilent.com
3.	M/s Thermo Fisher Scientific India Pvt. Ltd.	MyGene Life Solutions LLP LG-12, Westeend Plaza Kapeshera , New Delhi - 110041	Mobile: +919560657619 E-mail : neeraj@mygene.in

Note: The above would not change during the implementation of the scheme without the written consent of FSSAI HQ.

7. **Pre Installation requirement:** To be provided by the supplier immediately after receipt of purchase order.

8. **Payment Terms:**

(a) Seventy percent (70%) of the cost of equipment / item shall be released within fifteen (15) days of receipt of such a request in writing from the Supplier, accompanied by a certificate from the Food Safety Commissioner/ laboratory In-charge to the effect that the quantities ordered have been received and that the equipment / item has been installed & commissioned satisfactorily.

(b) Balance thirty percent (30%) of the cost of equipment / item shall be released within fifteen (15) days of receipt of such a request in writing from the Supplier, accompanied by a certificate from the Food Safety Commissioner / laboratory In-charge to the effect that the required training and validation (wherever applicable) has been imparted satisfactorily.

(c) The payment in respect of manpower will be released on half yearly basis, after it becomes due.

(d) Operation and maintenance of equipment during the contract period (02 years included and thereafter 05 years extended CAMC) – The payment will be released on half yearly basis, after it becomes due.

9. The supplier would facilitate the State labs to obtain the IVL for ICPMS.

10. **Delivery Schedule:**

Equipment delivery time will be 60 days from days from the date of receipt of IVL certificate but not more than 6 months from date of issue of Purchase Order.

11. **Packing:**

The material should be packed securely for export shipment to withstand shock and hazardous transit by air, material supplied shall reach the destination in good and acceptable condition. Partial shipment/trans-shipment will not be allowed

12. **Warranty / Guarantee:**

- Standard Warranty of 24 months starting from date of satisfactory and faultless functioning of the equipment for 60 days at the respective laboratory premises.
- The Supplier should provide comprehensive AMC for a period of 60 months after expiry of standard Guarantee/Warranty quoted. The AMC services should cover the repair and maintenance of all the equipments and systems purchased under the present contract. The AMC services should be provided in two distinct ways :-
 - i. **Preventive Maintenance Service:** The supplier will provide a minimum of four Preventive Maintenance Service visits during a year to the operating base to carry out functional checkups and minor adjustments/tuning as may be required.
 - ii. **Breakdown Maintenance Service:** In case of any breakdown of the equipment/system, on receiving a call from the Buyer, the supplier is to provide maintenance service to make the equipment/system serviceable.
- **Response time:** The response time of the supplier should not exceed 24 hours from the time the breakdown intimation is provided by the Buyer.
- Serviceability of 90% per year is to be ensured. Maximum downtime of 30 days per year is permissible. If downtime exceeds permitted downtime, liquidated damages would be applicable for the delayed period. Also unavailability should not exceed 02 days at one time. Required spares to attain this serviceability may be stored at site by the Seller at his own cost.
- During the AMC period, the supplier shall carry out all necessary servicing /repairs to the equipment/system under AMC at the current location of the equipment/system. Prior permission of the Buyer would be required if certain components/sub systems are to be shifted out of location.
- The Buyer reserves its right to terminate the maintenance contract at any time without assigning any reason after giving a notice of 03 months. The Seller will not be entitled to claim any compensation against such termination. However, while terminating the contract, if any payment is due to the Seller for maintenance services already performed in terms of the contract, the same would be paid as per the contract terms.
- Annual calibration of the equipment shall be a part of the CMC. It shall also be mandatory to perform calibration after every major repair/breakdown.
- The supplier should have available for ten years guaranteed parts and CMC service

- The supplier or his authorized agent should have after sales and service centre near each of our laboratory location where the equipment is to be supplied.
- Number and details of the service engineers has to be provided
- The supplier shall provide any additional facility in order to smooth functioning of the equipment after installation on pro-bono basis.

13. **Inspection:**

The material may be inspected by the inspection team of FDA/Lab or any other expert at pre-delivery stage or post installation. Any change/amendment pointed out during the inspection will be binding.

14. **Right of rejection:**

The material supplied should be of specified model and make. FDA/Lab reserves the right to reject the material whole or part thereof.

15. **Taxes, duties, levies** as mentioned in RFP documents as amended from time to time

16. **Penalty for delay in supply and installation:**

In the event of delay in supply, installation, testing and commissioning of equipment to the satisfaction of FSSAI and respective FDA/Lab beyond the stipulated date.

(a) The supplier will inform FSSAI and respective FDA/Lab in writing the reasons for delay in supply and/or installation of equipment.

(b) In the event of the supplier failure to submit the Bonds, Guarantees and Documents, supply the stores/goods and conduct trials, installation of equipment, training, etc as specified in this contract, the Buyer may, at his discretion, withhold any payment until the completion of the contract. The BUYER may also deduct from the SUPPLIER as agreed, liquidated damages to the sum of 0.5% of the contract price of the delayed/undelivered stores/services mentioned above for every week of delay or part of a week, subject to the maximum value of the Liquidated Damages being not higher than 10% of the value of delayed stores.

17. 5% of the cost of equipment need to be submitted by the supplier as Performance Bank Guarantee at the time of placing the order by the respective FDA/Lab. The Performance Bank Guarantee should be valid for 02 months beyond the contract period.

18. Performance Security Deposit can be withheld or forfeited in full or in part, in case the supply of equipments is not executed satisfactorily within the stipulated time. Performance Security Deposit will be returned to the firm without interest after successful completion of the contract.

19. The supplier shall have complete responsibility for the equipment in consultation with the staff of state lab where the equipment will be installed. In the event of any equipment going out of calibration the company shall be responsible for carrying out required repairs and adjustments.

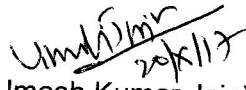
20. The Supplier should supply only new equipments. A Certificate from the principal to this effect should be submitted by the supplier at the time of delivery.

21. The supplier shall be responsible for payment of any charges due to any statutory authorities such as Income Tax, Sales Tax, Customs Duties, etc.

22. **Taxes/Duties/levies** - As applicable

23. Any terms and conditions which has not been mentioned in this letter shall be governed/regulated by the terms and conditions of the revised RFP and other amendments communicated from time to time.

Yours faithfully


(Umesh Kumar Jain)
Joint Director/QA

Copy to :

All Commissioners of Food Safety (as per list enclosed). A copy of standard purchase order alongwith suggestive list of consumables with unit price is enclosed. **The Purchase order has to be sent to FSSAI for vetting before it is issued to the Supplier.**

LIST OF STATE/UT FOOD SAFETY COMMISSIONERS

S. No	State	Name	Address
1.	Andaman & Nicobar Island	Sh. Udit Prakash Rai, IAS	Commissioner of Food Safety & Deputy Commissioner South Andaman District, Office of the Deputy Commissioner, South Andaman District, Port Blair, Andaman & Nicobar Island-744101
2.	Andhra Pradesh	Mr. Samuel Anand Kumar, IAS	Commissioner of Food Safety Institute of Preventive Medicine, Narayanaguda, Hyderabad, Andhra Pradesh - 500 029
3.	Arunachal Pradesh	Sh.KalingTayeng, IAS	Commissioner of Food Safety Civil Secretariat Building, Room No 6, 2 nd Floor, Block no. 4, Itanagar, Dist. Papum Pare, Arunachal Pradesh-791111
4.	Assam	Smt. VarnaliDeka, IAS	Commissioner of Food Safety Health & Family Welfare Department, Assam Secretariat, Chief Minister Block, 3 rd Floor, Dispur, Guwahati - 781006, Assam
5.	Bihar	Sh. Rajneesh Kumar Mahajan IAS	Commissioner of Food State Data Centre State Health Society, BiharPariwarKalyan Bhawan Sheikhpura, Patna - 800 014 Bihar
6.	Chandigarh	Sh. Anurag Agarwal, IAS	Commissioner of Food Safety, Room No. 411, 4th Floor, Chandigarh UT Secretariat, Delux Building, Sector-9, Chandigarh-160017.
7.	Chhattisgarh	Sh. P.V. Narsinga Rao, IAS	Commissioner of Food Safety Food and Drug Administration, Block-A, 4 th Floor, Indravati Bhawan, Naya Raipur, Chhattisgarh-492002
8.	Dadara& Nagar Haveli	Sh. Umesh Kumar Tyagi, IAS	Commissioner of Food Safety & Secretary (Health) O/o Director(Health) 3 Vinod Bhave, Civil Hospital Silvasa, Dadara& Nagar Haveli
9.	Daman & Diu	Sh. Umesh Kumar Tyagi, IAS	Commissioner of Food Safety Secretariat, Fort Area, Moti Daman, Daman & Diu- 396220

To,
Head (Quality Assurance)
Food Safety and Standards Authority of India,
FDA Bhawan, Kotla Road, New Delhi – 110002

Ref: Q/2017/CMDN/FSSAI/ICPMS/0268
Date: 16.08.2017

Sub: Quotation for Consumables for Inductively Coupled Plasma Mass Spectrometer (ICP-MS) Model iCAP RQ

****ICP-MS Consumables for 200 Samples****

Part No.	Description	Qty	Total Price in Indian Rupees
1320050	Peristaltic Pump Tubing - Ø 0,508 -Orange/Yellow -PVC	6	28,971.00
1320110	Peristaltic Pump Tubing - Ø1,295 - Gray/Gray -Santoprene	6	33,966.00
1317080	Cyclonic Quartz Spray Chamber iCAP Q	1	43,623.00
1230790	iCAP Q Quartz Torch	1	13,708.00
1305600	Quartz injector (2.5 mm ID) iCAP Q	1	18,500.00
1319310	Rotary pump oil PFPE	1	59,200.00
SPCL-1	Calibration solution	2	40,000.00
SPCL-2	iCAP Q tune solution	2	40,000.00
Total Special Discounted Price			2,77,968.00

NOTE: Taxes extra as applicable.

For Thermo Fisher Scientific India Pvt. Ltd.



Dr. Ashutosh Pathak
Business Development Manager
ashutosh.pathak@thermofisher.com
8527790600

www.thermofisher.com

Branch Office :
Thermo Fisher Scientific India Pvt. Ltd. A-34 Ground Floor, Noida-201301, +91-120-4640 600 (30 lines) tel
Sector 2, India. +91-120-4640 630 fax

Registered Office :
Thermo Fisher Scientific India Pvt. Ltd. 403, 404, Delphi 'B' Wing, Powai, +91-22-6716 2200 tel
Hiranandani Business Park, Mumbai - 400 076, India. +91-22-6716 2244 fax
1800222230 toll free number
U73100MH2000PTC126872 CIN number

LIST OF STATE/UT FOOD SAFETY COMMISSIONERS

S. No	State	Name	Address
10.	Delhi	Dr.MrinaliniDarswal, IAS	Commissioner of Food Safety Department of Food Safety, GNCT of Delhi, 8 th Floor, Mayur Bhawan, Near Shankar Market, Connaught Place New Delhi-110001.
11.	Goa	Sh. Salim A. Veljee	Commissioner of Food Safety Directorate of FDA , Government of Goa, Dhanwantari, Opposite the Shrine of the Holy Cross, Bambolim-403202, Goa
12.	Gujarat	Dr. H. G. Koshia	Commissioner of Food Safety Food and Drugs Control Administration, Block No. 8, 1 st Floor, Dr.Jivraj Mehta Bhavan, Sec- 10 Gandhi Nagar- 382010, Gujarat
13.	Haryana	Dr. Saket Kumar, IAS	Commissioner of Food Safety Food & Drug Administration, Mission Director, NRHM, Department of Health, SCO-94, 1st and 2nd floor, Sector-5, Panchkula, Haryana
14.	Himachal Pradesh	Sh. Prabodh Saxena, IAS	Commissioner of Food Safety Secretariat, Shimla-171002, Himachal Pradesh.
15.	Jammu & Kashmir	Dr. Pawan Kotwal IAS	Commissioner of Food Safety Civil Secretariat, Srinagar/Jammu From May-Oct Drugs & Food Control Organisation, C- Block, Old Secretariat, Srinagar From Nov- Apr Drugs & Food Control Organisation, State Food Health Authority, Patoli-Mangotrian, Jammu- 180007
16.	Jharkhand	Sh. SudhirTripathi, IAS Additional Chief Secretary	Commissioner of Food Safety Department of Health & Family Welfare, Nepal House, Doranda, Ranchi- 834002, Jharkhand
17.	Karnataka	Sh. Subodh Yadav, IAS	Commissioner of Food Safety Public Health Institute, Sheshadri Road, Bangalore-560001, Karnataka
18.	Kerala	Ms.NavjotKhosa, IAS	Commissioner of Food Safety Office of Commissioner of Food Safety, Thycaud P.O., Thiruvanthapuram-695014 Kerala
19.	Lakshadweep	Sh. Ashok Kumar IAS	Commissioner of Food Safety Union Territory of Lakshadweep, Kavarati-682555

ICPMS

**Recommended Consummables
(Quantity to be selected as per need)**

Description	QTY	INR Prices
Basic spares kit+AVF60 oil,	1	50,000.00
Rough pump fluid, Inland 45, 1.06 qt	1	2,578.95
Spray chamber double pass (Quartz)	1	19,168.60
Drain tubing assembly for ICP-MS	1	5,576.45
Work coil assembly, 7800/7900 ICP-MS 1/p	1	17,164.95
Deflect lens, ICP-MS, 1/pk	1	11,065.45
Omega lens for x-lens, 7900 ICP-MS, 1/pk	1	13,548.70
Screw/Spacer/O-ring for cell, ICP-MS	1	14,267.55
Octapole	1	30,574.50
FMI Detector	1	81,533.65
Oil Element for EMF20 Outlet Mist Filter	2	9,325.80
Moisture Trap	1	6,000.00

Note : Taxes as applicable

Every year prices will be increased by 12.5% for each subsequent year

LIST OF STATE/UT FOOD SAFETY COMMISSIONERS

S. No	State	Name	Address
20.	Madhya Pradesh	Dr. Pallavi Jain Govil, IAS	Commissioner of Food Safety Food & Drugs Administration, Idgah Hills, Bhopal-462001, Madhya Pradesh
21.	Maharashtra	Dr. Pallavi Darade, IRS	Commissioner of Food Safety Food and Drugs Administration, S.No.341, BandraKurla Complex, Madhusudan Kalelkar Marg, Bandra (East), Mumbai-400051 Maharashtra
22.	Manipur	Sh. Sumant Singh, IAS	Commissioner of Food Safety Room No. 220, 2 nd Floor, Annexe Building, North Block, Manipur Secretariat, Imphal-795001
23.	Meghalaya	Sh. Y. Tsering, IAS	Commissioner of Food Safety Room No. 315, Main Secretariat Building, Shillong, Meghalaya- 793001
24.	Mizoram	Dr. K. Ropari	Commissioner of Food Safety Health & FW Department, Directorate of Health Services, Government of Mizoram, Dinthar, Aizawl - 796009 Mizoram
25.	Nagaland	Sh. Abhijit Sinha, IAS	Commissioner of Food Safety Directorate of Health & Family Welfare, Kohima -797001, Nagaland
26.	Odisha	Sh. Ravindra Pratap Singh, IAS	Commissioner of Food Safety o/o Food Safety, Odisha State Medical Corporation Ltd., Convent square, In front of Ram Mandir, Bhubaneswar
27.	Puducherry	Sh. B.R. Babu, IAS	Commissioner of Food Safety Local Administration Department, Chief Secretariat, Goubert Avenue, Beach Road, Puducherry-605001
28.	Punjab	Sh. Varun Roojam, IAS	Commissioner of Food and Drug Administration, Punjab Near Civil Hospital, Kharar, District SAS Nagar (Mohali), Punjab
29.	Rajasthan	Dr. V.K. Mathur	Commissioner of Food Safety, Directorate of Medical Health & Family Welfare Services, Swasthya Bhavan, Behind Secretariat Tilak Marg, C-Scheme, Jaipur Rajasthan- 302005
30.	Sikkim	Dr. K. Bhandari	Commissioner of Food Safety, Health Care, Human Services and Family Welfare Department, Tashiling, Gangtok-737102, Sikkim

30	N9300161.: Tin 1,000 #g/mL 20% HCL Pure 500 mL	1	12,700.00
31	N9300149.: Selenium 1,000 #g/mL 2% HNO3 Pure 500 mL	1	8,200.00
32	N8152373.: Meinhard Type CT R + Nebulizer	1	71,900.00
33	N8152375.: Glass Cyclonic Spray Chamber	1	52,700.00
	Indigenous/Local items Item Source (Third Party: PCI Analytics Pvt. Ltd., Mumbai) to be supplied by PerkinElmer India Pvt. Ltd.		
34	IN000254: Cylinder with Argon Gas-7m2	1	17,545.00
35	IN000253: Cylinder with Helium Gas-7m2	1	26,015.00
36	IN000251: Cylinder with Hydrogen Gas-47 Liter Pure	1	17,545.00
37	SPECIALMAS: Oxygen Gas Cylinder	1	44,200.00
38	SPECIALMAS: Ammonia Gas Cylinder	1	28,600.00
39	IN00265: Gas Purification and Control Panel-Hydrogen	1	9,075.00
40	IN00267: Gas Purification and Control Panel-He	1	10,890.00
41	IN00268: Gas Purification and Control Panel-Argon	1	10,890.00
42	SPECIALMAS: Gas Purification and control panel-Oxygen	1	27,235.00
	Indigenous/Local items Item Source (Third Party: Mauli Enterprises (Mumbai) to be supplied by PerkinElmer India Pvt. Ltd.		
43	SPECIALMAS: Acids (HCL, HNO3, H2SO4, H2O2)	1	1,13,880.00

Note: 1. Taxes extra as per GOI norms.

2. Above prices are unit prices, kindly calculate as per your tender requirement.

3. All other Terms & conditions remains the same as per our earlier submitted offer.

For **PERKIN ELMER (INDIA) PVT. LTD.**

Ashish Mishra
(Territory Sales Manager)

Mobile : +7838068073

Email : ashish.mishra@perkinelmer.com

LIST OF STATE/UT FOOD SAFETY COMMISSIONERS

S. No	State	Name	Address
31.	Tamil Nadu	Smt. P. Amudha, IAS	Commissioner Food Safety, 5th floor of DMS Office Building, 5 th Floor, 359, Anna Salai, DMS Campus, Teynampet, Chennai- 600006, Tamil Nadu
32.	Tripura	Dr. Rakesh Sarwal, IAS (1988)	Commissioner Food Safety & Principal Secretary, Dept. of Health & Education (School), Secretariat, Capital Complex, Agartala-799006, West Tripura.
33.	Telangana	Sh. Rajeshwar Tiwari, IAS	Commissioner of Food Safety, Institute of Preventive Medicine, Public Health Labs & Food (Health) Admn., Narayanguda, Hyderabad-29
34.	Uttarakhand	Sh. Om Prakash, IAS	Commissioner Food Safety 4-Subhash Road, Secretariat, Dehradun-248001, Uttrakhand.
35.	Uttar Pradesh	Smt. Kamini Chauhan Ratan,	Commissioner of Food Safety, Dept. of Food Safety & Drug Administration, 9, JagatNarain Road, Lucknow, Uttar Pradesh-226018
36	West Bengal	Smt. Godhuli Mukherjee, IES	Commissioner of Food Safety, Health & Family Welfare Department, Swasthya Bhawan, 3rd Floor, Wing "B", GN-29, Sector -V, Salt Lake, Kolkata -700091 West Bengal

Ref: ASIUSD0331
Dated: August 9, 2017

To,
Food Safety & Standards Authority of India
Ministry of Health & Family Welfare
FDA Bhawan, Kotla Road
New Delhi -110002

Kind Attn.: Head (Quality Assurance)

Dear Sir,

This is in reference to your mail dated 09/08/2017, please find below list of **Consumables for ICP-MS** as per para 19 of RFP document:

S. No	Description	Qty.	Unit Price INR
	Item Source (PerkinElmer)		
1	N8152389: Glass Cyclonic Spray Chamber with AMS	1	68,200.00
2	B0193233: 15 ml Conical 17mm x 120 mm w/cap qty 500	1	12,900.00
3	N0775341: MicroMist Nebulizer 0.4 ml/min Uptake	1	63,900.00
4	N8150060: Nexion 2000 Peripump starter tubing kit	1	7300.00
5	N0777444: 1.3mm ID Grey/Grey, Santoprene, Pkg 12	1	7,000.00
6	02506495: Teflon Tubing 0.062 OD X 0.038 ID	1	171.00
7	N8152472: Fixed 2.0mm Injector Quartz Torch Blue	1	54,900.00
8	W1033612: Nickel Sampler Cone for Nexion	1	29,700.00
9	W1026356: Nickel Skimmer Cone for Nexion	1	25,600.00
10	W1033614: Platinum Sampler Cone for Nexion	1	2,16,500.00
11	W1026907: Plantinum Skimmer Cone for Nexion	1	81,700.00
12	W1033995: Hyper Skimmer Cone	1	17,400.00
13	N8145003: PFPE Fomblin Fluid LVO 420, 1 L Bottle	1	73,900.00
14	N9303825: Initial Calibration Verification Std 1	1	38,400.00
15	N9300136: Nickel 1,000 #g/mL 2% HN03 Pure 500 mL	1	8,200.00
16	N9300168: Zinc 1,000#g/mL 2% HN03 Pure 500 mL	1	8,200.00
17	N9300114: Copper 1,000 #g/mL 2% HN03 Pure 500 mL	1	8,200.00
18	N9300131.: Magnesium 1,000 #g/mL 2% HN03 Pure 500 m	1	8,200.00
19	N9300108.: Calcium 1,000 #g/mL 2% HN03 Pure 500 mL	1	8,200.00
20	N9300151.: Silver 1,000 #g/mL 2% HN03 Pure 500 mL	1	8,200.00
21	N9300152.: Sodium 1,000 #g/mL 2% HN03 Pure 500 mL	1	8,200.00
22	N9300101.: Antimony 1,000 #g/mL 2% HNO3 Pure 500 mL	1	8,200.00
23	N9300102.: Arsenic 1,000 #g/mL 2% HN03 Pure 500 mL	1	8,200.00
24	N9300103.: Barium 1,000 #g/mL 2% HN03 Pure 500 mL	1	8,200.00
25	N9300106.: Boron 1,000 #g/mL H2O Pure Plus 500 mL	1	8,200.00
26	N9300107.: Cadmium 1,000 #g/mL 2% HN03 Pure 500 mL	1	8,200.00
27	N9300112.: Chromium 1,000 #g/mL 2% HN03 Pure 500 mL	1	8,200.00
28	N9300133.: Mercury 1,000 #g/mL 10% HN03 Pure 500 mL	1	8,200.00
29	N9300128.: Lead 1,000 #g/mL 2% HN03 Pure 500 mL	1	8,200.00

STANDARD FORMAT OF PURCHASE ORDER

File No. _____

Address of the State _____

Dated, the _____, 2017

M/s _____

SUPPLY ORDER FOR SUPPLY OF ICP-MS/ LC-MSMS/GC-MSMS

1. Reference _____.
2. The supply of items mentioned below is awarded to your firm as per the rates mentioned in the Rate Contract agreed upon between FSSAI and Your Firm:

Sl. No.	Model/make of Equipment	Number of Equipment
(i)		

3. All terms and conditions will be as per Rate Contract of FSSAI (already shared), Accordingly 05% of the cost of equipment need to be submitted by the supplier as Performance Bank Guarantee. The Performance Bank Guarantee should be valid for 02 months beyond the contract period.

(_____)

Copy to :-

Joint Director(QA), FSSAI, FDA Bhawan, Kotla Road, New Delhi